

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:25  
ANSWERED ON:10.11.2010  
KARTIKA SAKA IRREGULARITIES IN IITS  
Mahendrasinh Shri Chauhan ;Rama Devi Smt.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether instances of financial and other irregularities have been reported from the Indian Institutes of Technology (IITs) located in various parts of the country during the last three years and the current year;
- (b) if so, the details thereof;
- (c) the number of officers/employees found guilty in such irregularities;
- (d) the action taken against the guilty officials; and
- (e) the steps taken/proposed to be taken by the Government to check such irregularities in IITs?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 25 REGARDING "IRREGULARITIES IN IITS" ASKED BY SHRIMATI RAMA DEVI AND DR. MAHENDRASINH P. CHAUHAN, TO BE REPLIED ON 10.11.2010.

There is no legal requirement of reporting financial or other irregularities by the IITs located at various parts of the country to the Central Government. However, we have in the past in some instances, either on our own or through information received from sources within the IIT or otherwise, looked into the matters which we, at that point of time, considered to be serious. Some of those issues stand resolved.

In addition to this, the IITs are subject to audit by the Comptroller and Auditor General who has made certain audit observations regarding IIT Madras, IIT Delhi and IIT Kharagpur. These observations pertain to excess payment as well as appointment of officials. The audit of the institutes is an on-going process and any cases of irregularity are dealt with through a well laid down procedure. Details of audit observations during the last three years and current year are placed at Annexure - 'A'.